

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

Order No.: 89

Date: 04.07.2020

Partial modification of the Order no. 84 and 85 dated:  
29.06.2020 of this office

As per guideline of Ld. District & Sessions Judge, Hooghly, due to some unavoidable circumstances, suspension of work is declared in the Court of Ld. Judicial Magistrate, Additional Court, Hooghly Sadar from 04.07.2020 (Saturday) to 10.07.2020 (Friday).

Roster of P.O. and staff members of the concerned court will also remain suspended from 04.07.2020 to 10.07.2020.

The roster duty of P.O., Affidavit, N.G.R. and M.V.R. File is revised to the following extent from 04.07.2020 to 10.07.2020.

1. 04.07.2020 : SMT. BARNALI DASGUPTA, C.J.M. Hooghly is In-Charge of the Court of Ld. J.M. 2nd Court, 3rd Court, and 5th Court, Hooghly Sadar respectively along with Affidavit, N.G.R. and M.V.R.

2. 05.07.2020 (Sunday): SRI ANEEK BANERJEE, Ld. J.M. 2nd Court, Hooghly will hold the Remand File.

3. 07.07.2020 : SRI SAURAV ADAK, Ld. J.M. 5th Court, Hooghly Sadar will remain In-Charge of J.M. 2nd Court, Hooghly Sadar in addition to his duties as mentioned in the earlier order no. 84 dated: 29.06.2020 of this office. He will also be In-Charge of swearing Affidavit.

4. 09.07.2020 : SRI SAURAV ADAK, Ld. J.M. 5th Court, Hooghly Sadar will remain In-Charge of C.J.M. Hooghly Sadar in addition to his duties as mentioned in the earlier order no. 84 dated: 29.06.2020 of this office excluding N.G.R. and M.V.R. file.

Ld. Judicial Magistrate, 2nd Court, Hooghly Sadar will remain In-Charge of swearing Affidavit including N.G.R. and M.V.R. file.

5. 10.07.2020 : MR. MIFTAHUL ISRAR, Ld. Ld. J.M. 3rd Court, Hooghly Sadar will remain In-Charge of J.M. 5th Court, Hooghly Sadar in addition to his duties as mentioned in the earlier order no. 84 dated: 29.06.2020 of this office along with the N.G.R. and M.V.R. file.

Sri Siblal Hembram, Bench Clerk-I of Judicial Magistrate, 5th Court, Hooghly Sadar will assist C.J.M. Court Hooghly on 04.07.2020 in addition to his own court.

All other portion of the order no. 84 and 85 dated 29.06.2020 will remain unchanged.

A copy of the order be forwarded to Ld. District & Sessions Judge, Hooghly for kind perusal and consideration.

Inform all concerned accordingly.

SEEN  
MR

Barnali Dasgupta  
Chief Judicial Magistrate  
Hooghly  
CHIEF JUDICIAL MAGISTRATE  
HOOGHLY